

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 343 OF 2018 &**  
**IA NO. 1674 OF 2018 & IA NO. 1824 OF 2018**

**Dated : 27<sup>th</sup> February, 2019**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Himachal Pradesh State Electricity Board**  
**Versus**  
**NRSS XXXI (A) Transmission Ltd & Ors.**

**.... Appellant(s)**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Sitesh Mukherjee  
Mr. Divyanshu Bhatt for R-1  
  
Mr. R.B. Sharma  
Ms. Akanksha Sharma for R-16  
  
Mr. Varun Shankar  
Mr. Abhishek Upadhyay for R-17  
  
Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-20

**ORDER**

Admit.

The counsel for the Appellant, Mr. Anand K. Ganesan submitted that he will file the affidavit of service during the course of the day in Registry.

The learned counsel appearing for the Respondent Nos. 17, 20 and 24 pray for four weeks time to file their respective replies in the matter.

Submissions of the counsel for the Respondent Nos. 17, 20 and 24 as stated supra, are placed on record.

The counsel for the Respondent Nos. 17, 20 and 24 are permitted to file their respective replies in the matter on or before 28.03.2019 after duly serving copy on the other side.

Further, the learned counsel appearing for the Respondent No. 1 prays for six weeks time to file reply in the matter.

Submissions of the counsel for the Respondent No. 1 as stated supra, are placed on record.

The counsel for the Respondent No. 1 is permitted to file his reply on or before 12.04.2019 after duly serving copy to the counsel for the Appellant. Thereafter, rejoinder, if any, to be filed by the Appellant on or before 29.04.2019 after duly serving copy on the other side.

List the matter on **01.05.2019 along with IA No. 1824 of 2018 (Appl. for impleadment)** as agreed by the learned counsel appearing for the Appellant and the learned counsel appearing for Respondents.

**(Ravindra Kumar Verma)**  
**Technical Member**

Bn/kt

**(Justice N.K. Patil)**  
**Judicial Member**